

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 06/2012**

**(with I.A. No. 10 of 2012 & 15/2013)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**Federation of Indian Airlines (FIA)**

**...Appellant**

**V/s.**

**AERA & Anr. (DIAL)**

**.... Respondents**

**Appearance:**

Mr. U.U. Lalit, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Sangram Saran, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem and Ms. Sanjana Ramachandran, Advocates for AERA.

None for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Ms. Rameeza Hakeem, Advocate for AAI.

**ORDER**  
**09<sup>th</sup> April, 2013**

At the request of the learned Counsel Mr. Atul Nanda and Ms. Anjana Gosain, appearing for AERA and Ministry of Civil Aviation respectively, matter is adjourned for hearing on **03<sup>rd</sup> May, 2013**.

**( Justice V.S. Sirpurkar )  
Chairman**

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 11/2012**

**(with I.As. No.11 & 21 of 2012)**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**Lufthansa German Airlines & Ors.**

**...Appellants**

**Vs.**

**AERA & Anr. (DIAL)**

**... Respondents**

**Appearances :**

Mr. Ramji Srinivasan, Senior Advocate with Mr. Amar Dave, Mr. Ramesh Vaidyanathan, Mr. C.M. Shroff, Ms. Anusha Jacob & Mr. Narendra Kr. Goyal, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Aditi Gupta, Ms. Amita Kalkal Chaudhary and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1

None for DIAL.

**ORDER**  
**09<sup>th</sup> April, 2013**

List alongwith connected matters for hearing on **03<sup>rd</sup> May, 2013.**

**( Justice V.S. Sirpurkar )  
Chairman**

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 10/2012**  
**with I.A. No.14 of 2012**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**Delhi International Airport Pvt. Ltd. (DIAL)**

**...Appellant**

**V/s.**

**AERA & Ors.**

**.... Respondents**

**Appearances :** None for DIAL, the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Aditi Gupta, Ms. Amita Kalkal Chaudhary and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1(AERA)

Ms. Poonam Verma with Ms. Divya Chaturvedi, Advocates for Respondent No.2 (FIA)

Mr. Ramji Srinivasan, Senior Advocate with Mr. Amar Dave, Mr. C.M. Shroff, Ms. Anusha Jacob, Mr. K.S. Bhatia, Mr. Vivek P. Oriel & Ms. Kabita Das, Advocates for Respondents No. 3 to 13

**ORDER**  
**09<sup>th</sup> April, 2013**

List alongwith connected matters for hearing on **03<sup>rd</sup> May, 2013.**

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 12/2012**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Justice V.S. Sirpurkar**  
**Chairman**

**Hon'ble Mr. Rahul Sarin**  
**Member**

**Hon'ble Mrs. Pravin Tripathi**  
**Member**

**In the matter of :**

**International Air Transport  
Association (India) Pvt. Ltd. (IATA)**

**...Appellant**

**V/s.**

**AERA & Anr. (DIAL)**

**.... Respondents**

**Appearance:** Mr. Sujoy Kumar with Mr. Arindam Ghose, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Aditi Gupta, Ms. Amita Kalkal Chaudhary and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1.

None for DIAL.

**ORDER**  
**09<sup>th</sup> April, 2013**

List alongwith connected matters for hearing on **03<sup>rd</sup> May, 2013**.

**( Justice V.S. Sirpurkar )**  
**Chairman**

**( Rahul Sarin )**  
**Member**

**( Pravin Tripathi )**  
**Member**